BENCH-II

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

CA (IB) No. 234/KB/2017 CP (IB) No. 182/KB/2017

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24th July, 2017, 10.30 A.M

Name of the Company Under Section		Gujarat NRE Coke Ltd -VS- Paschim Gujarat Vij Company Ltd 10(1)		
RISHAD MEDORA, ADVOCATE		RESPONDENT (PGVCL)	Rudy 24/7/17	
	SAILENDR	A TIWARI	letitioner Company through	John July 18/10

24 07 2017- CA(IB) No.234/KB/2017 - Gujarat NRE Coke Ltd. Vs.Paschim Gujarat Vij Company Ltd.

ORDER

Ld. Lawyer on behalf of the petitioner(s) as also respondent is present.

Both sides prayed for some time.

Fixed on 28.07.2017.

MANORAMA KUMARI MEMBER(J)